



2026:DHC:7693



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
CNR No. DLHC010885692024
+ **O.M.P.(I) (COMM.) 410/2024, CCP(O) 50/2026 & I.A. 18413/2026**

INBREW BEVERAGES PRIVATE LIMITEDPetitioner
Through: **Mr. Ankit Virmani and Mr. Hrithik Sharma, Advs.**

versus

INDOSPIRIT DISTRIBUTION LIMITEDRespondent
Through: **Mr. Aditya Ganju, Mr. Samanyu Sethi, Mr. Sahil Safdar and Mr. Vatsal Agrawal, Advs.**

CORAM:
HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER(ORAL)

% **09.09.2026**

1. At the outset, learned Counsel for the appearing for the Petitioner seeks leave to withdraw the present petition as he has already filed OMP (ENF.) (COMM.) 76/2025 and an interim order has already been passed in the enforcement petition.

2. In view of the above, the present petition is dismissed as withdrawn.

3. Pending application(s), if any, also stand dismissed as withdrawn.

OM PRAKASH SHUKLA, J

SEPTEMBER 9, 2026/ss